NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI. 5 VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

: TCP/19/2016

: Shanmugavelayudham & 14 others

: Sivakumar Spinning Mills Pvt Ltd & 7

others

: 397/398, 402 & 111

S.No. Name (in Capital)

Represented by

Signature

1. S.SIDD HORTHAN

(F ANT. WIRE BRUN NATORDIAN)

2. S. KALIMWIHU

FOR RITORT

ORDER

Counsel for the applicant in CA1/2015 and CA2/2015 present. Counsel for R1 to R7 present. Both the counsel prayed for time for submitting arguments in both the CAs. Time enlarged at their request. Put up on 13.07.2017 at 10.30

A.M.

S. vij gerglen.

(S.Vijayaraghavan) Member (Technical) (k. Anantha Padmanabha Swamy) Member (Judicial)

bc